## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 286 OF 2015 & APPEAL NO. 328 OF 2016

Dated: 12<sup>th</sup> December, 2018

**APPEAL NO. 286 OF 2015** 

In the matter of:

Punjab Energy Development Agency (PEDA) .... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission &Ors. .... Respondent(s)

**APPEAL NO. 328 OF 2016** 

In the matter of:

M/s Atlantic Power Pvt. Ltd. .... Appellant(s)

Vs.

Punjab Energy Development Agency (PEDA) &Ors. .... Respondent(s)

## **ORDER**

The Bench did not assemble today.

As agreed by the learned counsel appearing for the parties, list the matter on **26.02.2019**.

PS/Court Master/PA

vt/pk